Year	Fragging (Fratricide) case
2008	4
2009	1
2010	2
2011	2
2012 (upto March 23)	1.

- (c) to (e) The possible causative factors for soldiers committing fragging (fratricide) are as under:-
 - (i) stress / depression
 - (ii) domestic / personal problems
 - (iii) financial problems
 - marital discord. (iv)
- (f) to (h) The Government has taken several steps to prevent such incidents, which include counselling, improvement in the quality of food and clothing, married accommodation, leave concessions, facilities for movement of troops from border areas, establishing a grievance redressal mechanism in States etc.

Separate Defence Quality Assurance Board

- 1604. SHRI T.K. RANGARAJAN: Will the Minister of DEFENCE be pleased to state:
- whether the recommendation of Rajadhyaksha Committee for creation of a separate Defence Quality Assurance Board has been accepted; and
- if so, what will be the role of Director General of Quality Assurance in the (b) Ministry?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) No decision has been taken regarding constitution of a Defence Quality Assurance Board.

Potential of Domestic Arms Market for Defence Hardware

- 1605. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of DEFENCE be pleased to state:
- whether the domestic arms market's potential is being exploited in the wake of massive procurement of defence hardware from abroad;
- if so, why around 15 per cent of Government's armed business goes to domestic Public and Private sector each and the remaining 70 per cent is taken by foreign corporations; and